

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1389 OF 2018 IN
APPEAL NO. 135 OF 2018 &
IA NOS. 631, 728 & 641 OF 2018**

Dated: 6th May, 2019

In the matter of:

Haryana Power Purchase Centre & Ors.

.... Appellant(s)

Versus

GMR Kamalanga Energy Limited & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **24.07.2019**.

Court Master / PPS

tpd/kt